

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 46 of 2014

Dated : 20th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D. Subrahmanya Bhat ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
& Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu
Counsel for the Respondent(s):

ORDER

Admit. Issue notice to both the Respondents returnable on 12.03.2014.
Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on 12.03.2014 at Chennai Circuit Bench. In
the meantime, the Learned Counsel for the Respondents are directed to file their
respective replies after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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